

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2681
ANSWERED ON 22ND DECEMBER, 2022**

DEFECTS IN NHS

2681. SHRI P.C. MOHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of road accidents has been increasing in the country in recent days and if so, the details thereof;**
- (b) whether the Government has any action plan in this regard or proposes to identify the defects in the NHs;**
- (c) if so, the details thereof; and**
- (d) the names of States which have implemented the said action plan along with the outcome thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per the data received from police department of all States/UTs, the total number of road accidents in the country during the last five calendar years are given in the table below : -

Year	Total Number of Road Accidents	% Increase/ Decrease
2017	464910	-
2018	467044	0.46
2019	449002	-3.86
2020	366138	-18.46
2021	412432	12.64

(b) to (d) Major initiatives taken by Ministry based on road engineering to improve Road Safety are as under : -

- (i) Ministry has issued guidelines for conduct of safety audits at all stages (design, construction, and operation).**

- (ii) Road safety audit policy has been issued by National Highways Authority of India (NHAI) on 27.05.2022 prescribing Audit requirements as per IRC guidelines in all phase of the project.**
- (iii) Road safety audit is an integral part of detailed project report (DPR) / feasibility study as per IRC guidelines and action is being taken by Ministry accordingly in all projects.**
- (iv) Third party independent road safety audit at DPR stage has been made mandatory by NHAI.**
- (v) Ministry, vide OM No. RW/NH-29011/2/2015/P&M (RSCE) dated 7th December 2015, has issued guidelines on “Preparation and submission of proposals for rectification of identified road accident black spots on National Highways (NHs)”.**
- (vi) Ministry, vide circular no. RW/NH-29013/01/2020 - S&R dated 09th November 2020, has issued Guidelines, for monitoring of and compliance of all safety and suggested procedures, to be followed for preparation of proposal for rectification of Black Spots.**
- (vii) Ministry, vide letter no. RW/NH-29011/01/2021-S&R (P&B) RSCE dated 9th Sept 2021, has also issued guidelines for taking advance action for removal of accident spots on NHs as per police reports without waiting for converting them into black spots after accidents/fatalities.**
- (viii) Regular review meetings are conducted by senior officers of ministry with Regional/field officers of all road owning agencies related to NHs to formulate action plans for identification and rectification of black spots and accident spots with a targeted Timeline.**
